

**CENTRAL ADMINISTRATIVE TRIBUNAL
MADRAS BENCH**

O.A.944/2013

Dated Wednesday the 14th day of October, Two Thousand Fifteen

P R E S E N T

**HON'BLE MR. JUSTICE B. SESHASAYANA REDDY, Member (J)
&
HON'BLE DR. P. PRABAKARAN, Member(A)**

D. Sundaramoorthy, HR No. 197906304, Sub Divisional Engineer, BSNL Chennai Telephones, Ram Nagar RSU, Ambattur, Chennai- 600 053;

... Applicant

By Advocate: Mr. P. Rajeshkumar

Vs.

1. The Chairman cum Managing Director, BSNL Corporate Office, Bharat Sanchar Bhavan, Harish Chandra Mathur Lane, Janpath, New Delhi- 110 001.
2. The Chief General Manager, Chennai Telephones- BSNL, No.78, Pourasaiwalkam High Road, 1st Floor, Chennai 600 010.

... Respondents

By Advocate: Mr. S. Gopinathan.

ORDER

(Pronounced by Hon'ble Mr. Justice B. Seshasayana Reddy, Member(J))

Counsel for the applicant seeks permission to withdraw the Original Application. Permission as sought for is accorded. Accordingly, the O.A. Is dismissed as dismissed as withdrawn. No costs.